

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4172
TO BE ANSWERED ON 11TH AUGUST, 2017**

DRUG ADDICTION

4172. SHRI RANJIT SINGH BRAHMPURA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Drug addiction related suicides are the only reliable all-India statistics to gauge the extent of drug problem, if so, the details thereof;
- (b) whether the Government proposes to formulate parameters to quantify the consequences of drug abuse in India and if so, the details thereof;
- (c) whether the Government proposes to establish drug related hospital emergency rooms and if so, the details thereof; and
- (d) whether the Government is considering establishment of more affordable rehabilitation centres for the victims of drug abuse and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

- (a): There is no authentic data available in this regard.
- (b): The Ministry of Social Justice & Empowerment has, in August, 2016, assigned the work of conducting the National Survey on Extent and Pattern of Substance Use in India to National Drug Dependence Treatment Centre (NDDTC), AIIMS, New Delhi.
- (c): All the state and central government hospital emergencies cater to all kinds of emergency conditions including those related to drug use.
- (d): The number of de-addiction centres likely to be established in a State/UT depends on the number of proposals received from the State Government/UT Administration. As per the existing guidelines of the “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse” run by Ministry of Social Justice & Empowerment, the proposal for new projects recommended through their online portal by the State Governments/UT Administrations are placed before the Screening Committee constituted in the Ministry of Social Justice & Empowerment for consideration. The proposals complete in all respect as per norms and guidelines of the Scheme are recommended for consideration of Grant-in-aid.

.....